

Disclosure of Assets by Justice Cyriac Joseph, Judge, Supreme Court of India
in terms of the Resolution adopted in the Full Court Meeting held on May 7, 1997.

As on 01/07/2011

Items	Description	Particulars/Value		Remarks
		(A) Self	(B) Spouse	
Landed Property	• Flat	Apartment No.4B2 having a super built-up area of 1658 sq.ft. in Kent Glass House Apartments, Ernakulam (purchased in December 2009)	Nil	In joint name with son Susheel Joseph Cyriac
	• Building	Residential house and land measuring 7 cents and 108 square links in Sy. No. 17/1 of Palarivattom Desom, Poonithura Village, Kanayannur Taluk, Ernakulam District, Kerala State.	Nil	Self acquired in 1975
	• Other landed Property	(a) House site in Sy. No.550/1F of Thrikkakkara South Village, Kanayannur Taluk, Ernakulam District, Kerala State measuring 22 cents. (b) Agricultural land in Re-Survey No.200/8 of Kaipuzha Village, Kottayam Taluk, Kottayam District, Kerala State measuring 80 cents and 800 square links.	Nil	Gifted by Father in 1985 Gifted by Parents in 2008
Securities and Investments	• Shares & Mutual Funds • Bank Accounts Fixed Deposits Bonds Debentures	Nil	200 Equity Shares of Rs.10/- each in the South Indian Bank. Two L.I.C. Policies for a total sum of Rs.2,00,000/-.	
		(a) Rs.93,561/- in S.B. A/c with South Indian Bank, Palarivattom Branch. (b) Rs.53,290/- in S.B. A/c with State Bank of India, Ernakulam Branch (Joint A/c with wife). (c) Rs.2,15,298/- in S.B. A/c with UCO Bank, Supreme Court Branch.		

	<ul style="list-style-type: none"> • PPF 	<p>(d) Rs.1,20,000/- in Birla Sun Life Insurance.</p> <p>(e) Five L.I.C. Policies for a total sum of Rs.4,54,000/-.</p> <p>Rs.2,13,767/- in Public Provident Fund Account with State Bank of India, Ernakulam Branch.</p>	Nil	
Other assets/ Movables	<ul style="list-style-type: none"> • Jewellery 	Nil	(a) Gold ornaments weighing 320 gms.	
	<ul style="list-style-type: none"> • Vehicles 	Nil	(b) One Diamond ring.	
Liabilities	<ul style="list-style-type: none"> • Loans 	<p>a) Guarantor for Education Loan of Rs.10 lacs taken by son Susheel Cyriac from Corporation Bank, Sivajinagar Branch, Bangalore.</p> <p>b) Home Loan of Rs. 37 lacs taken from State Bank of India, Kerala High Court Branch, Ernakulam for purchasing Apartment No. 4B2 in Kent Glass House Apartments, Ernakulam.</p>	Nil	
	<ul style="list-style-type: none"> • Mortgages 	Nil	Nil	
	<ul style="list-style-type: none"> • Overdrafts 	Nil	Nil	
	<ul style="list-style-type: none"> • Unpaid bills 	Nil	Nil	
	<ul style="list-style-type: none"> • Any other Liabilities 	Nil	Nil	